



\* **HIGH COURT OF DELHI : NEW DELHI**

+ **ITA No. 1147 of 2006**

Judgment reserved on: May 7, 2007

% Judgment delivered on: May 11, 2007

The Commissioner of Income Tax, Delhi (Central)-I  
ARA Centre, Jhandewala Extension  
New Delhi

...Appellant

Through Mr. R.D. Jolly with Ms. Sonia Mathur,  
Advocates

Versus

M/s Sahara India Financial Corporation Limited  
1, Kapoorthala Complex  
Aliganj, Lucknow

...Respondent

Through Mr. Perci Pardiwala with Mr. Aarohi  
Bhalla, Advocates

Coram:

**HON'BLE MR. JUSTICE MADAN B. LOKUR**  
**HON'BLE MR. JUSTICE V.B. GUPTA**

1. Whether the Reporters of local papers may  
be allowed to see the judgment? Yes
2. To be referred to Reporter or not? Not necessary



3. Whether the judgment should be reported  
in the Digest?

Not necessary

**MADAN B. LOKUR, J.**

For orders, see ITA No.1136 of 2006.

Madan B. Lokur, J

May 11, 2007  
ncg

V.B. Gupta, J

Certified that the corrected copy  
of the judgment has been  
transmitted in the main Server.